

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO.569/2016
CA NO.

CORAM:




PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2017

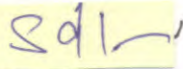
NAME OF THE COMPANY : Ved Trademart Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391(2) & 394,100 to 104

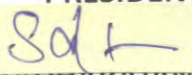
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Hireedite R. Sarda	Advocate	Company Ved Trademart Pvt Ltd	
2	Sanyal K. Gupta & Adarsh Kumar	loc-cum-oc Karyakul.	loc-cum-oc RD (MUM)	
3.	Nawal Kishore Jha Advocate Sr. Panel Counsel UOI		UOI	

ORDER

For orders, see C.P. No.564/2016.


(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT


(R. VARADHARAJAN)
MEMBER (JUDICIAL)